GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3751
ANSWERED ON:19.03.2015
LAND ACQUIRED FOR NATIONAL HIGHWAY
Deo Shri Arka Keshari;Gaikwad Prof. Ravindra Vishwanath;Kothapalli Smt. Geetha;Nishank Dr. Ramesh Pokhriyal;Premachandran Shri N.K.;S.R. Shri Vijay Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of total area of land acquired for the development of National Highways in the country during the last three years, Statewise:
- (b) whether the Government is aware that some highways and road projects are facing problems related to land acquisition;
- (c) if so, the details thereof, State-wise;
- (d) whether the compensation for land is yet to be given to the farmers; and
- (e) if so, the details thereof along with the steps taken by the Government along with the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) The state-wise details of total area of land acquired by the National Highways Authority of India for the development of National Highways in the country during the last three years is annexed.
- (b) & (c) Yes, Madam. Issues in acquisition of land varying from project to project, in variousStates, such as, delay in appointment of competent authority, frequent transfer of competent authority, disputes with competent authorities regarding method of payment of compensation, delayin valuation of structures and other assets in consultation and coordination with other departments, outdated and inaccessible revenue records, delay in arbitration, pending court cases, etc. have come to the notice and these are addressed in consultation with the State Governments.
- (d) & (e) Building, maintenance, operation and management of National Highways, acquisition of land and payment of compensation is given after passing of award by the Competent Authority. A well laid down dispute resolution mechanism exists in the relevant National Highways Act, 1956, under which the land is acquired for National Highway projects.